NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.63/BB/17	-	Admission	230/232	Greenpiece Projects Pvt. Ltd. & Another

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Showath HP.

Showath HP.

Charter Accountants

Whore fined Accountants

ORDER

Representative of Chartered Accountant is present. He has filed a letter issued by Chartered Accountant seeking adjournment. Matter is listed for admission. Registry raised objections for compliance. List it on 14/09/2017.

MEMBER(J)

MEMBER(T)